

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH

Review Application No. 09 of 1995

In

Original Application No. 915 of 1993

Allahabad this the 21st day of April 1995

Hon'ble Mr. S. Das Gupta, Member(A)
Hon'ble Mr. Jasbir S. Dhaliwal, Member(J)

Ishwar Nath S/o Late Lok Nath B/o Village Kandhaipur,
P.O. Dhoomanganj, District Allahabad.

Applicant.

By Advocate Shri Ashok Kumar

Versus

Union of India and Others

Respondents.

O R D E R

By Hon'ble Mr. Jasbir S. Dhaliwal, Member (J)

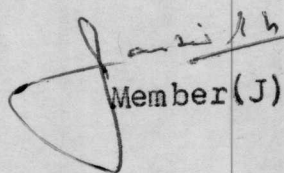
This petition seeks review of the judgement delivered on 14.11.1994. We have gone ^{through} the record and the grounds mentioned along with all the annexures.

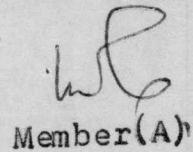
2. We find that the petitioner was seeking appointment on compassionate ground ~~as~~ as his father had died on 02.6.1988 while on duty. All the grounds now raised in the review petition were the grounds raised and considered in the O.A.

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Let, it be stated that scope of review of a judgement is very limited. We do not sit as a Court of Appeal, where-in the same facts can be raised and considered again, If, the facts and the grounds have once been considered and adjudicated upon, no review is maintainable. We find that neither there is any mistake apparent on the face of the record nor appreciation of the facts and the law is erroneous. We find no merit in this review petition and the same is dismissed as such.


Member(J)


Member(A)

/M.M./